

ITEM NO.801  
(MENTIONING)

COURT NO.11

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

MISCELLANEOUS APPLICATION DIARY NO(S). 27936/2024 IN SLP (CRL) NO.  
NO. 7259/2024

KIRITSINH HARISINH SOLANKI

Petitioner(s)

VERSUS

STATE OF GUJARAT

Respondent(s)

Date : 26-06-2024 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE RAJESH BINDAL  
(VACATION BENCH)

For Petitioner(s) Mr. Prashant Kenjale, Adv. (Mentioned by)  
M/s. Juritrust Law Offices, AOR

For Respondent(s)

UPON being mentioned the Court made the following  
O R D E R

List on 28<sup>th</sup> June, 2024.

(ASHISH KONDLE)  
COURT MASTER (SH)

(AVGV RAMU)  
COURT MASTER (NSH)